

**SECTION XVI**

**LISTED ON:**  
**COURT NO.:** (Chamber)  
**ITEM NO. :**

**IN THE SUPREME COURT OF INDIA**  
**CIVIL APPELLATE JURISDICTION**

**PETITION FOR SPECIAL LEAVE TO APPEAL (C)CC.. 20166 of 2015**

(With prayer for interim-relief)

**GITA KUMARI**

**...Petitioner(s)**

**Versus**

**THE STATE OF BIHAR & ORS.**

**...Respondent(s)**

**OFFICE REPORT ON DEFAULT**

The Special Leave Petition above-mentioned has been filed by Mr. Kailash Chand, Advocate against the Judgment and Order dated 16.07.2013 of the High Court of Judicature at Patna in CR NO. 378 of 2013.

It is further submitted that counsel for the petitioner has not filed document despite his undertaking dated 04.11.2015, Copy of undertaking is annexed as Page No. 45 of the SLP paper books.

The office-report on default is listed before Hon'ble Judge-in-chamber with this Office Report.

Dated this the 27th day of January, 2016.

**ASSISTANT REGISTRAR**

**Copy to:-Mr. Kailash Chand, Advocate**

**ASSISTANT REGISTRAR**